

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

Notification

Jammu, the 6th of April, 2020

S.O. 118.- In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, 1900, the Government hereby declares Fairview, Gupkar Road, Srinagar as "Subsidiary Jail".

By order of the Lieutenant Governor.

Sd/-

(Shaleen Kabra) IAS

Principal Secretary to Government

Dated:06.04.2020

No. Home/Jail/116/2020

Copy to the:

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Director General of Police, J&K.
3. IGP (Security), J&K.
4. Director SSG, J&K.
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c.)
6. District Magistrate, Srinagar.
7. SSP, Srinagar.
8. Stock file.

Copy also to the:

1. Additional Secretary to the Chief Secretary.
2. Private Secretary to the Principal Secretary (Home).



(Shakeel-ur-Rehman) KAS

Special Secretary to Government